

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

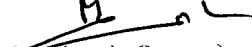
Dated: 30.09.2025

ORDER NO. 181 of 2025

Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for **CESTAT, New Delhi** on **30.09.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 30.09.2025	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Service Tax Division Bench matters

By Order,


(Mukesh Gupta)
Deputy Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar